COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 199 OF 2017

Dated: 4th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Andhra Pradesh Spinning Mills Vs. Andhra Pradesh Electricity Reg			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Yadav	
Counsel for the Respondent(s)	:	Ms. Prerna Singh Mr. Gautam Prabhakar for R.2	

<u>ORDER</u>

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 17.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk